

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00018/2018 in OA/310/01485/2017

Dated Tuesday the 5th day of June Two Thousand Eighteen

PRESENT

**HON'BLE MS. BIDISHA BANERJEE, Member(J)
&
HON'BLE MS. B. BHAMATHI, Member (A)**

G.Sanjeevi,
Retd. Postman,
Plot No. 19, S1, 2nd floor,
Sudharsan Shelter,
5th Street, Mahalaxmi Nagar,
Madipakkam,
Chennai 600091.Applicant / Applicant

By Advocate M/s. S. Arun

Vs

1.Dr. Charles Lobo,
Chief Postmaster General,
O/o. The Chief Postmaster General,
Tamil Nadu Circle,
Chennai 600002.
2.Shri S. Ranganathan,
Sr. Superintendent of Post Offices,
Chennai City South Division,
Chennai 600017.Respondents / Respondents

By Advocate Mr. K. Rajendran

ORAL ORDER

(Pronounced by Hon'ble Ms. Bidisha Banerjee, Member(J))

Heard learned counsel for applicant. This CP has been filed against the respondents in OA 1485/2017 for alleged non-compliance of the order of this Tribunal dated 20.09.2017.

2. However, when the matter was taken up for hearing, learned counsel for the CP applicant submitted that he was satisfied with the compliance of the order of this Tribunal and he does not press the CP.

3. Mr. K. Rajendran appeared on behalf of the respondents in CP.

4. Considering the submissions of the learned counsel for the CP applicant, the CP is closed. Notices, if any are discharged.

(B.Bhamathi)
Member (A)

(Bidisha Banerjee)
Member(J)

05.06.2018

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